

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.106**  
New IA-953/2023  
In  
IB-861(ND)/2020

**IN THE MATTER OF:**

Dhanlaxmi Bank Ltd.

**Vs.**

Real Video Impact Pvt. Ltd.

... **APPLICANT/PETITIONER**

... **RESPONDENT**

**SECTION**

**U/s 7 IBC code 2016**

**Order delivered on 14.02.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : None

For the Respondent :

**ORDER**

**New IA-953/2023:-**

None appears for the Applicant.

This is the Fourth Progress Report filed by the Applicant under Regulation 15(1)(b) of the IBBI (Liquidation Process) Regulations, 2016 and the same is taken on record, subject to just exceptions.

**IA disposed of.**

Sd/-

**(ATUL CHATURVEDI)**  
**MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (JUDICIAL)**